## Electrification of villages in Bihar under RGGVY

† 504. SHRI ALI ANWAR: Will the Minister of POWER be pleased to *i* state:

(a).the villages proposed to be electrifed in the Buxar district of Bihar under the Rajiv Gandhi Grameen Vidyutikaran Yojana;

(b) whether the village Kanjharuan Police Station Dumraon is also included therein;

(c) if so, the reasons for not starting the work there, so far;

(d) by when all the villages of this district will be electrified; and

(e) the arrangements made at the Central level to ensure the quality of the work and the timely completion?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) State Government of Bihar/Bihar State Electricity Board (BSEB) has proposed electrification of 151 un-electrified villages and re-electrification of 365 deelectrified villages in Buxar district under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). The said Detailed Project Report (DPR) has since been sanctioned.

(b) Village Kanjharuan is not included in the sanctioned DPR of Buxar district.

(c) In view of (b) above, question does not arise.

(d) As per RGGVY guidelines, all the un-electrified villages covered in the santioned DPR are expected to be electrified by March 2009.

(e) With a view to ensure effective and qualitative implementation of RGGVY, Rural Electrification Corporation Limited (REC) has developed framework which includes, amongst others, REC's updated Technical Specifications for equipment/material and Construction Standards for adoption in project execution. The State Power Utilities implementing RGGVY project are required to engage an independent agency for

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.



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inspection and quality management of works being executed under RGGVY Ministry of Power and REC from time to time, have also been impressing upon the implementing agencies for quality execution, strictly in terms of guidelines.

## Allocation for Bihar under RGGVY

† 505. SHRI ALI ANWAR: Will the Minister of POWER be pleased to state:

(a) the amount allocated to the State of Bihar under the Rajiv Gandhi Grameen Vidyutikaran Yojana;

(b) the district-wise details of the allocated amount;

(C) whether this allocation is according to the average national allocation;

(d) whether Government propose to accord priority to the backward State like that of Bihar in such allocations which are far behind in the matter of consumption of power from the point of view of national average; and

(e) if so, the details of the schemes of Government in this regard?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) So far 29 projects for Bihar are sanctioned at the cost of Rs. 1694.38 crore. In addition to this, 9 projects are approved 'in-principle'. District-wise fund allocation is enclosed as Statement-I (*See* below).

(d) & (e) The states, including Bihar, having low level of village electrification as compared to the national average have been accorded priority for providing access to electricity for household electrification under RGGVY.

Bihar State Government has, so far, submitted Detailed Project Reports (DPRs) for 38 districts involving an outlay of Rs. 3349.15 crore. 29 projects have been sanctioned for 29 districts. Further, 9 projects have been given 'in-principle' approval.

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<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.